

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 755
TO BE ANSWERED ON 17.12.2018

CONVERGENCE OF CENTRAL AND STATE SCHEMES IN ADOPTED VILLAGES

755. SHRIMATI THOTA SEETHARAMA LAKSHMI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether convergence of the schemes of the State and the Centre have taken place in the adopted villages;
- (b) if so, the village-wise financial details of the convergence and deployment of all the schemes thereof;
- (c) details of operational difficulties faced during implementation; and
- (d) details of the performance audit report of the developed Adarsh Grams?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a), (b) and (d): Under the Saansad Adarsh Gram Yojana framework, the development of Gram Panchayats is envisaged through convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds. Performance audits specific to SAGY are not conducted separately. The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic progress of the village. So far 1,153 Gram Panchayats have uploaded their VDPs containing 63,247 projects on the SAGY website (saanjhi.gov.in). Out of these, implementation of 32,160 (51%) projects have been reported as completed till 12 December 2018. However, the village-wise financial details of the convergence and deployment of the schemes are not maintained centrally.

(c) : Ministry of Rural Development recognised that implementation of SAGY required highly motivated and knowledgeable personnel. Also the Gram Panchayats concerned need to be suitably capacitated. Accordingly, specially designed capacity building programmes were organised in association with the National Institute of Rural Development and Panchayati Raj (NIRD & PR) and SIRDs at the State level. Further, the Ministry has coordinated with other Central Ministries/ Departments for ensuring the provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats. As per the Guidelines, SAGY should proactively tap the resources and the strengths of the private, voluntary and cooperative sectors towards technical assistance in planning and monitoring and making available relevant technologies for local adoption apart from encouraging investments for local economic development, either independently or to supplement Government efforts. In this regard, the Ministry has met with the representatives of Industry and Professional Associations linked with Ministry of Corporate Affairs and oriented them on the opportunities presented by SAGY for converging private/corporate investments with the government initiatives for the development of villages.